

Sl. No.	Case No.	Company	OA	State	Status
25.	525/92	Bharat Refractories Ltd.	IDBI	Bihar	Under Enquiry
26.	526/92	Bharat Brakes & Valves Ltd.	IDBI	West Bengal	Draft Scheme
27.	527/92	Cawnpore Textiles Ltd.	IDBI	Uttar Pradesh	Winding up Notice
28.	528/92	Braithwaite Ltd.	IDBI	West Bengal	Under Enquiry
29.	529/92	Smith Stanistreet Pharmaceuticals Ltd.	IRBI	West Bengal	18(4)
30.	530/92	U.P. Drugs & Pharmaceuticals Ltd.	IDBI	Uttar Pradesh	Under Enquiry
31.	531/92	National Instruments Ltd.	SBI	West Bengal	Stay Order by Court
32.	532/92	Bharat Ophthalmic Glass Ltd.	IDBI	West Bengal	Under Enquiry
33.	533/92	Bengal Chemicals & Pharmaceuticals	IRBI	West Bengal	Under Enquiry
34.	534/92	National Textiles Corpn. Ltd.	IFCI	Karnataka	Under Enquiry
35.	535/92	NTC (Gujarat) Ltd.	IDBI	Gujarat	Under Enquiry
36.	536/92	NTC (Maharashtra North) Ltd.	IDBI	Maharashtra	Under Enquiry
37.	537/92	India Firebricks & Insulation Co. Ltd.	IDBI	Bihar	Under Enquiry
38.	538/92	Bengal Immunity Ltd.	IRBI	West Bengal	Draft Scheme
39.	501/93	NTC(MP) Ltd.	IDBI	Madhya Pradesh	Under Enquiry
40.	502/93	Mica Trading Corpn. Ltd.	SBI	Bihar	Winding up Notice
41.	503/93	NTC (WBAB&O) Ltd.	IDBI	West Bengal	Under Enquiry
42.	504/93	NTC (UP) Ltd.	IDBI	Uttar Pradesh	Under Enquiry
43.	505/93	NTC (South Maharashtra) Ltd.	IDBI	Maharashtra	Under Enquiry
44.	506/93	National Jute & Manufactures Corpn.	IRBI	West Bengal	Under Enquiry
45.	509/93	Instrumentation Ltd.	IDBI	Rajasthan	Under Enquiry
46.	501/94	NTC (DPR) Ltd.	IDBI	New Delhi	Under Enquiry
47.	502/94	Damodhar Cement & Slag Ltd.	IDBI	West Bengal	Under Enquiry
48.	503/94	IISCO Ujjain Pipe & Foundry Co. Ltd.	IDBI	Madhya Pradesh	Under Enquiry
49.	504/94	Southern Pesticides Corpn. Ltd.		Andhra Pradesh	Under Enquiry
50.	505/94	The Indian Iron & Steel Co. Ltd.		West Bengal	Under Enquiry
51.	506/94	Rayrolle Burn Ltd.	IRBI	West Bengal	Under Enquiry
52.	507/94	Hindustan Fluorocarbons India Ltd.	IDBI	Andhra Pradesh	Under Enquiry

17(2) — Company's scheme approved

18(4) — Sanctioned scheme.

Kendriya Vidyalayas in Cantonment Areas

2163. DR. SUDHIR RAY:

SHRI MUHIRAM SAIKIA:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have deputed some officers in Kendriya Vidyalaya Sangathan to monitor the functioning of Kendriya Vidyalayas located in cantonment areas;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government propose to hand over the administration of Sainik Schools to Kendriya Vidyalaya Sangathan; and

(d) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTRY OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). An Officer of the rank of Lt. Col. from Army Education Corps has been deputed to HQ Kendriya Vidyalaya Sangathan to help in finding solutions to

common problems and to make a real contribution to macro-level policy/decision making to the functioning of the Kendriya Vidyalaya Sangathan.

(c) and (d) There is a proposal for transfer of Sainik Schools to the Ministry of Human Resource Development. Nothing concrete has, however, emerged so far.

Advertisement for Non-Conventional Energy Sources Programmes

2164. SHRI S. SIVARAMAN: Will the PRIME MINISTER be pleased to state the total expenditure incurred by the Ministry in the advertisements for the publicity of various programmes under Non-conventional Energy Sources Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): An expenditure of Rs. 23,78,016.00 has been incurred by the Ministry of Non-Conventional Energy Sources during